क्रम	सं∙ राज्य	उचित दर की दुकानों की संख्य		
		शहरी	ग्रामीएा	कुल
	केन्द्र शासित क्षेत्र:			
23.	घण्डमान निकोबार द्वीप समूह	42	150	192
24.	ग्रक्णाचल प्रदेश		179	179
25.	चंडीगढ़	145	55	200
26.	दादरा भीर नगर हवेली	-	40	40
27.	दिल्ली	2537	279	2 816
28.	गोवा, दमएा व द्वीव	153	229	382
29.	स क्षद्वीप	-	23	23
30.	मिजोरम	95	271	36 6
31.	पांडि चेरी	90	86	176
	योग (केन्द्र शासित क्षेत्र)	3062	1312	4374
	योग (सम्पूर्णं भारत)	60878	236900	2 97 778

- (£) इसमें सांविधिक क्षेत्रों की 2702 राशन की दकानें भी शामिल हैं. जिनके भ्रन्तगंत 96.5 लास की भ्राबादी भाती है।
- (@) राज्य सरकार द्वारा शहरी भीर ग्रामीण क्षेत्रों की उचित दर की दकानों की अलग-अलैंग संख्या सूचित नहीं की जा रही है। पिछली रिपोर्ट के शहरी और ग्रामीए। क्षेत्रों की उचित दर की दुकानों के ग्रीसत के आधार पर आंकड़े निकाले गये हैं।

Roads in States under minimum need Programme

- 2325. SHRIMATI **JAYANTI** PATNAIK: Will the Minister of RURAL RECONSTRUCTION be pleased to state:
- (a) whether it is a fact that his Ministry has taken up the programme for upgrading some village roads in various States under the Minimum Need Programme;
- (b) if so, the name and number of village roads of Orissa (districtwise) which have been identified for upgradation under the Minimum Needs programme in the above plan period; and

(c) the progress made so far in the completion of those upgradation programme?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICUL-TURE AND RURAL RECONS-TRUCTION (SHRI BALESHWAR RAM): (a) The responsibility for the construction and upgradation of rural roads under the Minimum Needs Programme rests with the State Governments/Union Territories as the programme is in the state sector.

(b) and (c). This information is being collected from the Government of Orissa and will be laid on the Table of the House.